year 1983-84 is estimated at 26.04 lakh tonnes.

(b) Some of the special measures which have been taken by the Government to increase the production of fish during the current financial year are as follows:

(i) Augmentation of deep sea fishing fleet through a judicious mix of indigenous, imported and chartered fishing vessels;

(ii) providing 33 per cent subsidy on the cost of indigenously constructed deep sea fishing vessels;

(iii) providing loans on soft term for purchase of deep sea fishing vessels through the Shipping Development Fund Committee;

(iv) enforcing obligatory purchase of deep sea fishing vessels under the prógramme of charter of foreign fishing vessels;

(v) two minor fishing harbours and 12 small landing centres have been sanctioned. These would accommodate about 1000 mechanised boats and 3800 traditional boats;

(vi) During the period 1st August to 15th September 1984, a special drive was launched to stock with fish seed all the water bodies (about 62,729 ha) developed by the Fish Farmers' Development Agencies during 1983-84 in the country;

(vii) A special drive for stocking at least two reservoirs in each of the 12 States of Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal was launched during November, 1984;

(viii) Various components viz. distribution of free input minikits, additional extension support to the FFDA farmers, organising fish farmers meet (mela) at the time of harvesting have been included under FFDA programme for raising the productivity and production of the FFDA waters during the current financial year; and

(ix) funds were released for programmes on fish seed production to the States and to the State Farms Corporation of India.

किसानों को बिजली की पूर्ति

560. श्री रामचन्द्र विकल : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार किसानों को बिजली की पर्याप्त पूर्ति करने के लिये कोई विशेष कदम उठा रही है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

सिंचाई और विद्युत मंत्री (श्री बी० शंकरानन्द) : (क) से (ग) सरकार ने पहले ही मार्गदर्शी सिद्धान्त जारी कर दिए है जिसके अनुसार विद्युत की कमी के दौरान कृषि को विद्युत सप्लाई की अनिवार्य श्रेणी में रखा गया है । कृषि को विद्युत सप्लाई करने मे प्राथमिकता देने के लिए राज्यों को समय-समय पर अनुदेश भी जारी किए जाते हैं । चूंकि राज्य में विद्युत का वितरण राज्य सरकार के अधीन है इसलिए विद्युत की उपलब्धता को मद्देनजर रखते हुए राज्य सरकार विभिन्न श्रेणियों के उपभोक्ताओं के लिए विद्युत सप्लाई की मात्रा के संबंध में निर्णय करती है ।

किसानों को सस्ती दरों पर बिजली की पूर्ति

561. श्री रामचन्द्र विकल : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सिंचाई के प्रयोजनों के लिये किसानों को सस्ती दरों पर बिजली की पूर्ति करने का एक प्रस्ताव सरकार के पास है;